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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT KARKARDOOMA COURTS, DELHI.

ORDER

Pursuant to Order bearing No. 46/DHC/Gaz-IIB/G-7/VI.E.2(a)/2025 dated 18:11.2025 of Hon'ble High Court of Delhi, New Delhi, it is hereby ordered that following Judicial Officers posted at Karkardooma Courts, Delhi, shall hold their Courts in Room Numbers as mentioned against their names, with immediate effect.

Sl. No.	Name of the Officer	Court Room No.
1	Ms. Shraddha Tripathi, JMFC (NI Act)-02, East District, Karkardooma Courts, Delhi	Karkardooma Courts, Denn
2	Ms. Nishtha Mehtani, JMFC, NI Act, North East District, Karkardooma Courts, Delhi	Court No. 104, 1 ⁿ Floor, New Court Building, Karkardooma Courts, Delhi

(Sukhvinder Kaur)

Principal District & Sessions Judge :East District

Karkardooma Courts, Delhj.

No. 1146 - 1176 /Pr.D&SJ (East)/KKD/Delhi

Date: 9 NUV LV

Copy for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.

2. The Principal District Judge & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.

4. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

5. The Officers concerned, Karkardooma Courts, Delhi.

6. The Officer In-charge, Computer Branch, Karkardooma Courts, Delhi.

7. The Officer In-charge, Video Conferencing, Karkardooma Courts, Delhi.

- 8. The Administrative Civil Judge, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
- 9. The Chief Public Prosecutor, East/ North East & Shahdara District, Karkardooma Courts, Delhi.

10. The President/ Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.

- 11. The Administrative Officer (Judi'), Administration Branch, North-East and Shahdara District are hereby directed to circulate the same in their respective districts.
- 12. The Incharge, Care Taking Branch/Facilitation Centre/PRO/Computer Branch/CMM Office/Video-Conferencing, East/ North East & Shahdara District, Karkardooma Courts, Delhi.

13. Notice Board.

14-Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.

15. For uploading on LAYERS.

16. Concerned File.

Principal District & Sessions Judge :East District
Karkardooma Courts, Delhi.